

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 208
Appeal No.491/252/ND/2020

IN THE MATTER OF:

Mahender Kumar

... **Applicant/Petitioner**

Versus

Registrar of Companies

... **Respondent**

Under Section: 252(3)

Order delivered on 26.02.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

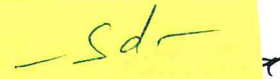
PRESENT: PCS Amrendra Kumar Singh

ORDER

ARoC submitted that she has already filed a report on 19.02.2021 but the same is not on record. She is requested to share the diary no. with the Court Officer. List the matter on 17th March, 2021.



(L. N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)